

Affidavit to be furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to Legislative Assembly (Name of the House)
From 32-BENI PATI S. Constituency (Name of the Constituency)

I BHAWANA THA daughter of DR. SUBHASH CHANDRA THA
aged 42 years, resident of 93/10 OFFICER'S FLAT, BELLEY ROAD, PATNA - 800004

Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by INDIAN NATIONAL CONGRESS (Name of the political party) / I am contesting as an independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Self	A5H9J 2124	2015-16	Rs 294550/-
2.	Spouse-	AB6PJ 5555E	2015-16	Rs 1897970/-
3.	Dependent 1	NA	NA	NA
4.	Dependent 2	NA	NA	NA
5.	Dependent 3	NA	NA	NA

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NA
(b)	Name of the court, Case No. and Date of order taking cognizance :	NA
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NA

4. Cases in which I have been convicted by a court of law (other those referred to in Form 2b):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NA
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NA

(5) That I give herein below the details of my assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch etc to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	5,80,900/-	1,40,600/-	35,600/-	42,000/-	NA
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1,05,900/-	22,69,000/-	35,460/-	NA	NA
(iii)	Details of Investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	LIC 230640	PPF 311640 LIC 240 TC	LIC-12236	183030	NA
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NA	NA	NA	NA	NA
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NA	NA	NA	NA	NA
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	13,09,100	1235,000	NA	NA	NA
(vii)	Jewels, Bullion and valuable things (give details of weight and value)	Gold-371 gm Silver-400g 131,000/-	Gold-309 gm 90,000/-	Gold-309 gm Vah-50,000	Gold-109 gm 29,000	NA

(i)	Any other assets such as value of Claims/Interest	Rs-2,10,000	175000	NA	NA	NA
(ii)	Gross Total value	3726540	2379050	283920	477630	NA

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

2. Each land or building or apartment should be mentioned separately in this format.

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)	NA	NA	NA	NA	NA
	Survey number(s)	NA	NA	NA	NA	NA
	Area (Total measurement in acres)	NA	NA	NA	NA	NA
	Whether inherited property (Yes or NO)	NA	NA	NA	NA	NA
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of Land (in case of purchase) at the time of purchase	NA	NA	NA	NA	NA
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)	NA	NA	NA	NA	NA
	Survey number(s)	NA	NA	NA	NA	NA
	Area (Total measurement in sq. ft.)	NA	NA	NA	NA	NA
	Whether inherited property (Yes or NO)	NA	NA	NA	NA	NA
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of Land (in case of purchase) at the time of purchase	NA	NA	NA	NA	NA
(iii)	<u>Commercial Buildings (including apartments)</u>					
	Location(s)	NA	NA	NA	NA	NA
	Survey number(s)	NA	NA	NA	NA	NA
	Area (Total measurement in sq. ft.)	NA	NA	NA	NA	NA
	Whether inherited property (Yes or NO)	NA	NA	NA	NA	NA
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of Land (in case of purchase) at the time of purchase	NA	NA	NA	NA	NA



	Whether inherited property (Yes or NO)	NA	NA	NA	NA	NA
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	NA	NA	NA	NA	NA
	Any Investment on the property by way of development, construction etc.	NA	NA	NA	NA	NA
	Approximate Current market value	NA	NA	NA	NA	NA
(iv)	Residential Buildings (including apartments.)	VASTU VEDHA				
	- Location(s)	GUR. YAMMO CITY				
	- Survey number(s)	648832A, 648832B				
	Area (Total measurement in sq. ft.)	900 sq. ft.	1116 sq. ft.	NA	NA	NA
	Built up Area (Total measurement in sq. ft.)	900 sq. ft.		NA	NA	NA
	Whether inherited property (Yes or NO)	NA	NA	NA	NA	NA
	Date of purchase in case of self acquired property	NA	NA	NA	NA	NA
	Cost of property (in case of purchase) at the time of purchase	NA	NA	NA	NA	NA
	Any Investment on the land by way of development, construction etc.	1500 000/-	1750 000/-	NA	NA	NA
	Approximate Current market value	24,00,000/-	27,50,000/-	NA	NA	NA
(v)	Others (such as interest in property)	NA	NA	NA	NA	NA
(vi)	Total of Current Market Value of (i) to (v) above	24 00 000/-	2750 000/-	NA	NA	NA

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s)	GUR. YAMMO CITY				
	Name of Bank or FI	SABHA				
	Amount outstanding	LIC 645900				
	Nature of loan	GSE				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.	NA	NA	NA	NA	NA
	Name(s)	NA	NA	NA	NA	NA
	Amount outstanding	NA	NA	NA	NA	NA
	Nature of loan	NA	NA	NA	NA	NA

	Any other liability	NA	NA	NA	NA	NA
	Grand total of liabilities	10,00,000	16,45,900	NA	NA	NA
(ii)	Government Dues: Dues to departments dealing with government accommodation	NA	NA	NA	NA	NA
	Dues to departments dealing with supply of water	NA	NA	NA	NA	NA
	Dues to departments dealing with supply of electricity	NA	NA	NA	NA	NA
	Dues to departments dealing with supply of telephones/mobiles	NA	NA	NA	NA	NA
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NA	NA	NA	NA	NA
	Income Tax Dues	NA	NA	NA	NA	NA
	Wealth Tax Dues	NA	NA	NA	NA	NA
	Service Tax Dues	NA	NA	NA	NA	NA
	Municipal /Property Tax Dues	NA	NA	NA	NA	NA
	Sales Tax Dues	NA	NA	NA	NA	NA
	Any other dues	NA	NA	NA	NA	NA
	Grand total of all Govt. dues	NA	NA	NA	NA	NA

(7) Details of profession or occupation:

a. Self. *Self. Tutor*

b. Spouse *Surgeon P.N. CH*

(8) My educational qualification is as under: *B.A. POLITICAL SCIENCE*

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course).

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (I) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt./Kum. <i>BHAWANATHA</i>
2.	Full postal address	<i>4310 OFFICERS Flat - BELLEVUE ROAD PATNA - 800 001</i>
3.	Number and Name of the constituency and state	<i>32 - BENZPATI (BIHAR)</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>Indian National Congress</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>NA</i>

(c) Total number of Pending cases where the court (s) have taken cognizance		NA		NA		
5.	Part of	Yes- for which last Income Tax Return filed		Total Income shown		
(a) Candidate	A B H P J 2172 L	2015-16		Rs 294550/-		
(b) Spouse:	B B S P J 5555 R	2015-16		Rs 1297970/-		
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	373654/-	237900/-	28342/-	177630	
B.	Immovable Asset	NA	NA			
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	1500000/-	1750000/-	NA	NA	NA
(ii)	Approximate Current Market Price of Asset (Total Value)	2400000/-	2750000/-	NA	NA	NA
7.	Liabilities					
(i)	Government dues (Total)	NA	NA	NA	NA	NA
(ii)	Loans from Bank, Financial Institutions and others (Total)	10,00,000/- Bihar Vidhan Sabha	16,45,000/- LIC	NA	NA	NA
8.	Highest educational qualification: B.A. POLITICAL SCIENCE (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)					



VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 15th day of March, 2016.

The deponent identified by advocate
has solemnly affirmed before me

Rabindra Kumar Jha
Notary Public, Patna
(Sittamuti)

deponent who has/has
been examined in my presence

Bhawana Jha
Advocate
28.3.16

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.